

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED OPERATING IN
WAGON MANUFACTURING AND FABRICATION AT SADHUGARH, PUNJAB, LAND AT
ALWAR, RAJASTHAN & REGISTERED OFFICE AT DELHI
[Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS														
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Amzen Transportation Industries Private Limited CIN: U35200DL2008PTC180534												
2.	Address of the registered office	Registered Office: 3, LSC, Pamposh Enclave, Greater Kailash Part-1 New Delhi – 110048												
3.	URL of website	http://www.amzentransportationindustries.com												
4.	Details of place where majority of fixed assets are located	1. Plant Location: Village - Phatak Majri PO- Sadhugarh Tehsil & District - Fatehgarh Sahib Punjab – 140406. 2. Land At Alwar: 67.94 Acre												
5.	Installed capacity of main products	3600 Railway Wagons every year												
6.	Quantity and value of main products in last financial year	<table border="1"> <thead> <tr> <th>F.Y.</th> <th>Qty (Wagons)</th> <th>Value (in Cr.)</th> <th>Fabrication (in Cr.)</th> <th>Total (in Cr)</th> </tr> </thead> <tbody> <tr> <td>2024-25</td> <td>NIL</td> <td>NIL</td> <td>NIL</td> <td>NIL</td> </tr> </tbody> </table>			F.Y.	Qty (Wagons)	Value (in Cr.)	Fabrication (in Cr.)	Total (in Cr)	2024-25	NIL	NIL	NIL	NIL
F.Y.	Qty (Wagons)	Value (in Cr.)	Fabrication (in Cr.)	Total (in Cr)										
2024-25	NIL	NIL	NIL	NIL										
7.	Number of employees/ workmen	6 employees/workmen												
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Sending request by email to amzen.cirp@insolvencyservices.in												
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum eligibility for Resolution Applicant(s) to approach the Resolution Professional of the Company is: 1. Minimum tangible net worth of INR 100 Cr. as on March 31, 2025 (private/ public limited company, Partnership Firm, LLP, and Body Corporate whether incorporated in India or outside India, individua(s), proprietorship concern) 2. Assets Under Management (AUM) / Committed Funds of at least INR 400 Crores as on March 31, 2025 [FIIs / FIs/ Mutual Funds / Private Equity Funds/ Venture Capital Funds, Domestic/ Foreign Investment Institutions, NBFCs, Banks, AIFs and similar entities (other than ARCs)] 3. Net Owned Funds (NOF) for ARCs as per latest Guidelines of RBI and/or other relevant authorities												

		For further information, send request email to amzen.cirp@insolvencyservices.in
10.	Last date for receipt of expression of interest	September 06, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 16, 2025
12.	Last date for submission of objections to provisional list	September 21, 2025
13.	Date of issue of final list of prospective resolution applicants	October 01, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 06, 2025
15.	Last date for submission of resolution plans	November 5, 2025 (estimated)
16.	Process email id to submit EOI	amzen.cirp@insolvencyservices.in
17.	Details of the Corporate Debtor's registration status as MSME	Not Applicable

Sd/-

Mr. Deepak Maini, Resolution Professional
Amzen Transportation Industries Private Limited
Reg. No.: IBBI/IPA-001/IP-P00676/2017-2018/11149
AFA Validity: 31.12.2025

Correspondence Address: C-100, Sector-2, Noida, U.P.-201301

Process E-mail: amzen.cirp@insolvencyservices.in

Date: 22 August 2025

Place: Noida